## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No. 413/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES:

Mahaganpati Logistics & Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

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**ORDER** 

## CP No. 413/252/NCLT/MB/MAH/2017

On verification of the Petition, since this Bench has not even seen any material for revival of the Petition, the Professional appearing from the Petitioner's side has come forward to file a withdrawal memo for withdrawal of this Company Petition, accordingly this matter is passed over for withdrawal memo from the Petitioner.

When the matter second time called out, the professional appearing on behalf of the Applicant Company, is absent, henceforth, list this matter on **08.11.2017** with a direction to the Petitioner to appear on the next date of hearing failing which, the Petition will be dismissed.

SD/-

SD/-

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)